

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 131 of 2014

Dated : 29th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd.

..... Appellant(s)

Versus

Central Electricity Regulatory Commission
& Ors.

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Seigal
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice. Dasti Service is permitted.

Post the matter on **14.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/kt